

2/1/59

* ACT No. XXVI OF 1859.

PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

(Received the assent of the Governor General on the 14th December 1859)

An Act to continue in force for a further period Act XXVIII of 1857.

WHEREAS it is expedient that Act XXVIII of 1857 (*relating to the importation, manufacture, and sale of Arms and Ammunition and for regulating the right to keep or use the same*) should continue in force for a further period ; It is enacted as follows :—

Act XXVIII of 1857
continued till 30th June
1860.

I. Act XXVIII of 1857 shall continue in force until the 30th day of June 1860.